

BUSINESS ADVISORY COMMITTEE

FORTY-SEVENTH REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Thursday, the 25th March, 1970.

2. The Committee recommend that the following business might be transacted by the House on Saturday, the 28th March and Monday, the 30th March 1970 :—

(1) *Saturday, the 28th March, 1970.*

- (i) Further discussion and voting on the Demands for Grants (Railways) for 1970-71 and introduction, consideration and passing of the Appropriation (Railways) Bill, 1970.
- (ii) Discussion and voting on the Supplementary Demands for Grants (Railways) for 1969-70 and introduction, consideration and passing of the Appropriation (Railways) No. 2 Bill, 1970.
- (iii) Statutory Resolution seeking disapproval of the Haryana and Punjab Agricultural Universities Ordinance, 1970 and consideration and passing of the Haryana and Punjab Agricultural Universities Bill, 1970.
- (iv) Resolution seeking approval of the Proclamation in relation to the State of West Bengal.
- (v) General Discussion on the West Bengal Budget for 1970-71.
- (vi) Discussion and voting on the Demands for Grants on Account in respect of the West Bengal Budget for 1970-71 and introduction, consideration and passing of the connected Appropriation Bill.
- (vii) Discussion and voting on the Supplementary Demands for Grants in respect of the West Bengal Budget for 1969-70 and introduction, consideration and passing of the connected Appropriation Bill.

To be discussed together. Discussion to continue on Monday the 30th March, 1970.

(2) *Monday, the 30th March, 1970.*

- (i) Further consideration of items (iv) to (vii) mentioned under Saturday, the 28th March, 1970. In case discussion on these items does not conclude earlier, every question necessary to dispose of all the outstanding matters in connection with these items may be put at 5 P.M. on Monday, the 30th March, 1970.
- (ii) Consideration and passing of the Press Council Bill, 1970, as passed by Rajya Sabha.
- (iii) Statutory Resolution seeking disapproval of the Calcutta Port (Amendment) Ordinance, 1970 and consideration and passing of the Calcutta Port (Amendment) Bill, 1970, as passed by Rajya Sabha.

3. The Committee also recommend that no calling attention matter or Short Notice Question may be put down on Saturday, the 28th March and Monday, the 30th March, 1970.

4. The Committee further recommend that there may be no lunch hour on Saturday, the 28th March and Monday, the 30th March, 1970 and if necessary, the House may sit beyond 7 P.M. on those days to dispose of the business scheduled for each day.

NEW DELHI:

March 26, 1970.

Chaitra 5, 1892 (Saka).

G. S. DHILLON,

Chairman,
Business Advisory Committee.